



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/\_788\_/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Anubha Das,  
Family Court No.-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the 11<sup>th</sup> February, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG 1/19/57/20 dtd. 07.02.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for four days w.e.f. 10.02.2020 to 13.02.2020 along with station leave permission w.e.f. the morning of 10.02.2020 till the morning of 14.02.2020, has been granted/rejected. The Principal Judge, Family Court No.-III, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-63/2000/789-1A, dated 11.2.2020  
Copy to:

1. The Principal Judge, Family Court No.-III, Kamrup(M), Guwahati
- ✓ 2. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**